

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 9551/2025

[Arising out of impugned final judgment and order dated 02-02-2023 in IA No. 1/2019 passed by the High Court of Judicature at Allahabad]

KUSUMLATA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 145039/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 145038/2025 - EXEMPTION FROM FILING O.T.)

Date : 04-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Vijay Kumar Pandey, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Aryan Kumar, Adv.
Mr. Ravi Pandey, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) :Mr. Ankit Goel, AOR
Mr. Shantanu Singh, Adv.
Mr. Pushendra Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request made by learned counsel appearing for the respondent - State, list the matter next week.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)